

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

117. I.A 5564/2023

I.A. 4162/2023

I.A. 3845/2023

I.A. 2972/2023

I.A. 803/2022

I.A. 718/2022

I.A. 2846/2021

IN C.P.(IB)-3691(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Segan Consultancy Services Pvt Ltd

V/s.

Poets Lovers And Lunatics Motion

Pictures Pvt Ltd.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **15.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//